

2

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 01/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/46/2016  
NAME OF THE PETITIONER(S) : P.Mohanraj and another  
NAME OF THE RESPONDENT(S) : M M Gears P Ltd and 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① - S. Manjula Devi, Adv  
For Adv Vidhya Shanmugam for R1 to R3 & R5

② - S. Sathyagamesh Personal for Petitioner

**ORDER**

Counsels representing both the parties are present. Both the counsels prayed for time to suggest the name of the mediator for the purpose of settlement between the parties. Time is extended at their request. Put up on 03.01.2018.

-sd-  
K Anantha Padmanabha Swamy  
Member (Judicial)